

To,

Shri Akhilesh Kumar Trivedi, Advisor

(Networks, Spectrum and Licensing)

Telecom Regulatory Authority of India,

Delhi, India.

From ::

Harish

Respected sir,

I thank you for your time and thank Telecom Regulatory Authority of India for posting Consultation Paper No. 01/2024 posted on 7th February, 2024 at URL

https://tra.gov.in/sites/default/files/CP_07022024.pdf

Replying to CHAPTER I: INTRODUCTION A. DoT's Reference dated 26.07.2023 (iv) Utilization of this spectrum by other users can be done provided the same does not cause any interference to the network of IR and some of the comments posted for the topic posted at URL :
<https://tra.gov.in/consultation-paper-assignment-additional-spectrum-indian-railways-its-safety-and-security>

It is sad that most of the consultation paper and comments deals with additional requests for spectrum, while the Indian government cannot probably cannot differentiate between basic question of electronic gambling and electronic communication (even without end to end encryption and/or end point security). Spectrum allocation (objectively) seems to be a structural issue, with or without emergency or safety considerations for resources. Even technologically advanced companies in technologically advanced countries struggle with live stream allocation on the internet while (most) artificial intelligence even without internet/world wide web seems to have accuracy issues/considerations and/or other issues.

Most government agencies are a lot more conservative than TRAI.

Best wishes,

Harish

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